

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/32624/2025 ARBP/76/2025	M/S. G4S SECURE SOLUTIONS (INDIA) PVT LTD. VS BILT GRAPHIC PAPERS PRODUCTS LTD.	SOUBHAGYA KUMAR DASH VS	// (//
2	D-ARBP/32524/2025 ARBP/77/2025	BRAHMANI DEVELOPERS PVT. LTD.,SUNDERGARH VS ENGINNERING PROJECTS (INDIA) LTD.,(EPI)	ABHISEK AGARWAL VS	// (//
3	D-BLAPL/24974/2025 BLAPL/8750/2025	RAJENDRA KUMAR BHUYAN VS STATE OF ODISHA	MANORANJAN ACHARYA VS	//0 C.J.M.,BARIPADA(Mayurbhanj) 2(B)CC/000047/2025
4	D-BLAPL/25143/2025 BLAPL/8751/2025	RAIMOHAN @ RAIMAN MALLIK @ NIRMAL MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /230 /2025 J.M.F.C,KENDRAPARA(Kendrapara) GR/0000315/2025
5	D-BLAPL/25144/2025 BLAPL/8752/2025	DIPU @ GAGAN JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /222 /2024 A.D.J.,KENDRAPARA(Kendrapara) ST/0000004/2025
6	D-BLAPL/25145/2025 BLAPL/8753/2025	SAMIT MAHALING @ MAHALINGA VS STATE OF ODISHA	NIRANJAN PANDA VS	MANAMUNDA /4 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE ST/0000024/2024
7	D-BLAPL/25147/2025 BLAPL/8754/2025	GOPAL BIBHAR VS STATE OF ODISHA	SURESH KUMAR JENA VS	CHAMPUA /182 /2024 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000047/2024
8	D-BLAPL/25166/2025 BLAPL/8755/2025	NARAJ BENIYA VS STATE OF ODISHA	SK. ZAFARULLA VS	KORAPUT TOWN /291 /2023 ADDL DISTRICT AND SESSIONS JUDGE CT/0000030/2024
9	D-BLAPL/25169/2025 BLAPL/8756/2025	SUKARA KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /47 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000058/2023
10	D-BLAPL/25219/2025 BLAPL/8757/2025	AJAY KUMAR PATRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /486 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0001184/2025
11	D-BLAPL/20080/2025 BLAPL/8758/2025	BHIMA JANI VS STATE OF ODISHA	SULOCHANA PATRO VS	TENTULIKHUNTI /3 /2025 SPECIAL JUDGE(POCSO), NABARANGP TR/0000002/2025

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12	D-BLAPL/24783/2025 BLAPL/8759/2025	KISHAN NAYAK VS STATE OF ODISHA	MANDAKINI PANDA VS	BAIDYANATHPUR /164 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000877/2025
13	D-BLAPL/25181/2025 BLAPL/8760/2025	SUJIT KERKETTA VS STATE OF ODISHA	SK. ZAFARULLA VS	LAKHANPUR /123 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0001247/2025
14	D-BLAPL/24834/2025 BLAPL/8761/2025	NIRU @ NIRANJAN SINKU VS STATE OF ODISHA	LALITENDU BHUYAN VS	TELKOI /73 /2025 J.M.F.C.,TELKOI(Kendujhar) GR/0000068/2025
15	D-BLAPL/25189/2025 BLAPL/8762/2025	SANTOSH KUMAR MADKAMI VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /181 /2025 J.M.F.C., KUDUMULUGUMMA(Malkangir) GR/0000235/2025
16	D-BLAPL/24937/2025 BLAPL/8763/2025	PAPU @ HRUSIKESH MALLIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	SALIPUR /245 /2025 J.M.F.C.,SALIPUR(Cuttack) GR/0000240/2025
17	D-BLAPL/24942/2025 BLAPL/8764/2025	ASHOK DEHURI @ DEURI VS STATE OF ODISHA	AMIT KUMAR PATRA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0000913/2025
18	D-BLAPL/24889/2025 BLAPL/8765/2025	PAPUN NAYAK VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL TOWN /471 /2025 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000016/2025
19	D-BLAPL/24967/2025 BLAPL/8766/2025	AKSHAYA PALAI VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	NIKIRAI /252 /2025 J.M.F.C.,KENDRAPARA(Kendrapara) GR/0000346/2025
20	D-BLAPL/25120/2025 BLAPL/8767/2025	M.SASI KUMAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR 2(A)CC/0000020/2025
21	D-BLAPL/25128/2025 BLAPL/8768/2025	SUNIL SAHU VS STATE OF ODISHA	AJIT KUMAR RAUT VS	RENGALI /98 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000871/2025
22	D-BLAPL/25263/2025 BLAPL/8769/2025	PADRU @ RAMESH KISHAN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BRAHMANITARANG /233 /2025 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000748/2025
23	D-BLAPL/25138/2025	SUSANTA KUMAR JENA	NARENDRA KUMAR LENKA	KUAKHIA /144 /2025

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	BLAPL/8770/2025	VS STATE OF ODISHA	VS	S.D.J.M.,JAJPUR(Jajapur) CT/0000911/2025
24	D-BLAPL/25282/2025 BLAPL/8771/2025	BABUL @ MANOJ KUMAR SAHU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHALLIKOTE /414 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000999/2024
25	D-BLAPL/24327/2025 BLAPL/8772/2025	PANCHANAN ORAM VS STATE OF ODISHA	ASWINI KUMAR DASH VS	THELKOLOI PS /41 /2025 2ND A.D.J., SAMBALPUR(Sambalpur) ST/0000140/2025
26	D-BLAPL/25290/2025 BLAPL/8773/2025	SUBARNA PAIKARAY VS STATE OF ODISHA	RABINDRA NATH PANDA VS	/ /0 J.M.F.C.,BEGUNIA(Khordha) 2(A)CC/0000189/2025
27	D-BLAPL/24746/2025 BLAPL/8774/2025	JIKHARIYA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	K.NUAGOAN /120 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000130/2025
28	D-BLAPL/24972/2025 BLAPL/8775/2025	MD. SAMSER ALLAM @ KALLU VS STATE OF ODISHA	BISWARANJAN DALAI VS	SPL.TASK FORCE /7 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000270/2025
29	D-BLAPL/24318/2025 BLAPL/8776/2025	MITHUN ORAM @ MITHUNLAL ORAM VS STATE OF ODISHA	ASWINI KUMAR DASH VS	THELKOLOI PS /41 /2025 2ND A.D.J., SAMBALPUR(Sambalpur) ST/0000140/2025
30	D-BLAPL/25190/2025 BLAPL/8777/2025	TUNA @ KAILASH PRADHAN VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	DASPALLA /229 /2025 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000410/2025
31	D-BLAPL/25029/2025 BLAPL/8778/2025	DILIP DIGAL VS STATE OF ODISHA	SITIKANT MISHRA VS	PHIRINGIA /63 /2025 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000015/2025
32	D-BLAPL/25281/2025 BLAPL/8779/2025	MD.TABREJ ALAM VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	CYBER CRIME AND ECONOMIC OFFEN ADDL.C.J.M.,ROURKELA(Sundargarh) GR/0001158/2025
33	D-BLAPL/24624/2025 BLAPL/8780/2025	ASHOK KUMAR BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	KHAMAR /300 /2025 S.D.J.M.,PALLAHARA(Anugul) GR/0000548/2025
34	D-BLAPL/25285/2025 BLAPL/8781/2025	MD. TABREJ ALAM VS	BHARAT BHUSAN ROURTRAY VS	ROURKELA CYBER P.S. /2 /2025 ADDL.C.J.M.,ROURKELA(Sundargarh)

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35	D-BLAPL/25294/2025 BLAPL/8782/2025	STATE OF ODISHA MD. TABREJ ALAM VS	BHARAT BHUSAN ROUTRAY VS	GR/0000401/2025 CYBER CRIME AND ECONOMIC OFFEN ADDL.C.J.M.,ROURKELA(Sundargarh)
36	D-BLAPL/25289/2025 BLAPL/8783/2025	STATE OF ODISHA MD. TABREJ ALAM VS	BHARAT BHUSAN ROUTRAY VS	GR/0000191/2025 ROURKELA CYBER P.S. /3 /2025 ADDL.C.J.M.,ROURKELA(Sundargarh)
37	D-BLAPL/25312/2025 BLAPL/8784/2025	STATE OF ODISHA SEWATI YADAV VS	SIDHARTHA SANKAR RAY (2) VS	GR/0000700/2025 AMBADOLA /154 /2025 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU
38	D-BLAPL/25314/2025 BLAPL/8785/2025	STATE OF ODISHA MANJU SIKARI VS	SIDHARTHA SANKAR RAY (2) VS	TR/0000008/2025 AMBADOLA /154 /2025 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU
39	D-BLAPL/25315/2025 BLAPL/8786/2025	STATE OF ODISHA SANTOSH KUMAR SAHU VS	AMULYA RATNA PANDA VS	TR/0000008/2025 GANGAPUR (ASKA) /418 /2025 J.M.F.C.,ASKA(Ganjam)
40	D-BLAPL/25360/2025 BLAPL/8787/2025	STATE OF ODISHA PRASHANT MALLICK VS	RAKESH KUMAR ROUTRAY VS	GR/0001165/2025 / /0 SPECIAL JUDGE, PURI(Puri)
41	D-BLAPL/25379/2025 BLAPL/8788/2025	STATE OF ODISHA PRADIP MALABISOI VS	SUCHIT KUMAR NAYAK VS	Spl/0000070/2025 ADVA /61 /2025 A.D.J.,PARALAKHEMUNDI(Gajapati)
42	D-BLAPL/25380/2025 BLAPL/8789/2025	STATE OF ODISHA ANWAR ANSARI VS	KAUSTUVA MOHANTY VS	Spl/0000018/2025 / /0 SPL.JUDGE SAMBALPUR(Sambalpur)
43	D-BLAPL/25382/2025 BLAPL/8790/2025	STATE OF ODISHA PRAMOD KUMAR VS	KAUSTUVA MOHANTY VS	TR/0000078/2025 / /0 SPL.JUDGE SAMBALPUR(Sambalpur)
44	D-BLAPL/25318/2025 BLAPL/8791/2025	STATE OF ODISHA AMPISH KUMAR VS	AMIT BISWAL VS	TR/0000082/2025 / /0 SPECIAL JUDGE,BALASORE(Baleshwar)
45	D-BLAPL/25336/2025 BLAPL/8792/2025	STATE OF ODISHA AJAY KUMAR MOHANTY VS STATE OF ODISHA	DALIRANI BEHURAY VS	Spl/0000214/2025 KHAIRA /144 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000739/2025

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46	D-BLAPL/25340/2025 BLAPL/8793/2025	RANJAT PRADHAN VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /49 /2025 JMFC, TUMUDIBANDHA(Kandhamal) CT/0000086/2025
47	D-BLAPL/25317/2025 BLAPL/8794/2025	SATYAJIT @ LIPUN PANIGRAHI @ SATYAJIT PANIGRAHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GANGAPUR (ASKA) /418 /2025 J.M.F.C.,ASKA(Ganjam) GR/0001165/2025
48	D-BLAPL/23728/2025 BLAPL/8795/2025	SADA KHILLA @ GOUDA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JEYPORE MAHILA /91 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000667/2025
49	D-BLAPL/24973/2025 BLAPL/8796/2025	RAJESH NAYAK @ RAJA VS STATE OF ODISHA	AJAYA NAYAK VS	SPL.TASK FORCE /16 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001272/2025
50	D-BLAPL/25253/2025 BLAPL/8797/2025	CHHOTU MAHARANA @ BIKASH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BELPAHAR /149 /2024 DISTRICT AND SESSIONS JUDGE,JHAR CT/0000147/2024
51	D-BLAPL/25154/2025 BLAPL/8798/2025	RANJAN DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /173 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001172/2025
52	D-BLAPL/25342/2025 BLAPL/8799/2025	MANOJ KUMBHAR VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	BARKOTE /93 /2019 DISTRICT AND SESSIONS JUDGE,DEOG ST/0000055/2019
53	D-BLAPL/25357/2025 BLAPL/8800/2025	BANSHIDHAR KUMBHAR @ BANSHI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KANTABANJI /248 /2025 J.M.F.C.,KANTABANJI(Balangir) GR/0000443/2025
54	D-BLAPL/25330/2025 BLAPL/8801/2025	PAPU @ BAPI @ BISWANATH DHADA VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /403 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000828/2025
55	D-BLAPL/24764/2025 BLAPL/8802/2025	ESKALA PABAN @ ESKALA PAWAN VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	RAYAGADA TOWN /80 /2024 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000013/2024
56	D-BLAPL/25449/2025 BLAPL/8803/2025	MUKESH MANGARAJ @ KANHA VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	GADISAGADA /199 /2024 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000112/2024
57	D-BLAPL/25104/2025	MITU @ MANOJ DAS @ MALLICK	ANUGRAHA NARAYAN SAMANTRAY	KUJANGA /196 /2025

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	BLAPL/8804/2025	VS STATE OF ODISHA	VS	J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000485/2025
58	D-BLAPL/25394/2025 BLAPL/8805/2025	GEDA BALIA @ BALARAM ROURAY VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	KHURDA MODEL /351 /2023 2ND A.D.J.,KHURDA(Khordha) ST/0000024/2024
59	D-BLAPL/24279/2025 BLAPL/8806/2025	MANORANJAN PRADHAN VS STATE OF ODISHA	BISHNU PRASAD MALLICK VS	// SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000074/2025
60	D-CMAPL/29331/2025 CMAPL/261/2025	RAGHAB CHANDRA BHOI VS RENGALATA SAHU	ADV. VS	// ()//
61	D-CMAPL/16907/2025 CMAPL/262/2025	SURENDRANATH LENKA VS BISHNUPADA SETHI, IAS	TAPAN KUMAR BISWAL VS	// () //
62	D-CMAPL/32937/2025 CMAPL/263/2025	REBATI PANDA (DEAD) VS STATE OF ODISHA	ADV. VS	// () //
63	D-CMP/29124/2025 CMP/1283/2025	SUCHETA MOHANTY VS A.ASWASTHY	SUBHRANSU BHUSAN MOHANTY VS	// () //
64	D-CMP/32264/2025 CMP/1284/2025	BASANTA@BASANT KUMAR PANDA VS BISHNU PRIYA PANDA	DWARIKA PRASAD MOHANTY VS	// 2ND ADDL.CIVIL JUDGE(S.D.),BALASO CS/0000465/2019
65	D-CMP/32900/2025 CMP/1285/2025	BIJAYA KUMAR SAHOO VS BRAJA SUNDAR SAHOO	MANOJ PANIGRAHI VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendrapa CS/0000432/2007
66	D-CMP/32829/2025 CMP/1286/2025	SARAT KUMAR PATEL VS SUBASINI PATEL	SUNIL KUMAR PANDA VS	// CIVIL JUDGE (JD),JHARSUGUDA(Jharsug CS/0000040/2017
67	D-CMP/33269/2025 CMP/1287/2025	SURYAMANI PRUSTY @ SURJYAMANI PRUSTY VS GOURANGA TRIPATHY	BUDHIRAM DAS VS	// 2ND A.D.J., BARIPADA(Mayurbhanj) Fao/0000009/2017
68	D-CMP/33274/2025 CMP/1288/2025	AKSHAYA KUMAR NAYAK VS	SUVASHISH PATTANAIAK VS	// CIVIL JUDGE (SD),KEONJHAR(Kendujha

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69	D-CMP/33575/2025 CMP/1289/2025	BIRABAR BEHERA MANOJ KUMAR DAS VS SANDHYARANI SAHU	JAGAJIT PANDA VS	EC/0000011/2008 // 2ND ADDL. CIVIL JUDGE(SD),GANJAM, CS/0000265/2019
70	D-CONTC/32422/2025 CONTC/3907/2025	KIRTI RANJAN MOHANTY VS MANOJ AHUJA, IAS	ADV. VS	// () //
71	D-CONTC/32808/2025 CONTC/3908/2025	MOHAN CHANDRA SAHOO VS ANU GARG,IAS	ADV. VS	// () //
72	D-CONTC/32948/2025 CONTC/3909/2025	CHAKULU HEMBRAM VS CHAKRAVARTISINGH RATORE,IAS	ADV. VS	// () //
73	D-CONTC/33492/2025 CONTC/3910/2025	DILLIP KUMAR JENA VS DEORANJAN KUMAR SINGH, IAS	SAMARENDRA BEURA VS	// () //
74	D-CONTC/32865/2025 CONTC/3911/2025	MEENA RANI NAYAK VS VISHAL SINGH,IAS	SATYAJIT MUKHERJEE VS	// () //
75	D-CONTC/33098/2025 CONTC/3912/2025	RAJANI PRADHAN VS SANJAY KUMAR SINGH,IAS	ADV. VS	// () //
76	D-CONTC/33106/2025 CONTC/3913/2025	RAMA RAGHABA PATRO VS TRIDEV RATH,OAS	SAIBRATA RATH VS	// () //
77	D-CONTC/33108/2025 CONTC/3914/2025	SUSHIL KUMAR SAHU VS ASWATHY S, IAS	ADV VS	// () //
78	D-CONTC/33113/2025 CONTC/3915/2025	JANAKI BALLAV PANDA VS RAGHURAM R IYER,IAS	ADV VS	// () //
79	D-CONTC/33160/2025 CONTC/3916/2025	GITANJALI MALIK VS INDRAMANI TRIPATHY, LABOUR COMMNR., ODISHA	ADV VS	// () //

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80	D-CONTC/33161/2025 CONTC/3917/2025	UPENDRA @ GAURANG MALLIK VS AKSHY SUNIL AGRAWAL,IAS	ADV VS	// 0 //
81	D-CONTC/33166/2025 CONTC/3918/2025	SUKANTI DEI @ PRADHAN VS INDRAMANI TRIPATHY, LABOUR COMMNR., ODISHA	ADV VS	// 0 //
82	D-CONTC/33193/2025 CONTC/3919/2025	DAMODAR BHOI VS BIRENDRA KUMAR SINGH,PROJECT MANAGER,LAKHANPUR OCP , M.C.L.,JHARSUGUDA	DR. SIMANCHALLA RANJIT VS	// 0 //
83	D-CONTC/33293/2025 CONTC/3920/2025	SUDHAKAR ROUT VS ANU GARG,IAS	ADV. VS	// 0 //
84	D-CONTC/29458/2025 CONTC/3921/2025	ANANDINI PANDA VS SHALINI PANDIT,IAS	ALOK KUMAR MOHAPATRA VS	// 0 //
85	D-CONTC/32680/2025 CONTC/3922/2025	SUSANTA KUMAR BEHERA VS MANAS RAY,TAHASILDAR,CHHENDIPADA,ANGUL	AMIT PRASAD BOSE VS	// 0 //
86	D-CONTC/33297/2025 CONTC/3923/2025	DEBASMITA PATRA VS RANJIT DAS,ASST.SETTLEMENT OFFICER, MAJOR SETTLEMENT,CUTTACK	ADV. VS	// 0 //
87	D-CONTC/33299/2025 CONTC/3924/2025	RABINDRANATH NISANK VS RANJIT DAS,ASST.SETTLEMENT OFFICER, MAJOR SETTLEMENT,CUTTACK	ADV. VS	// 0 //
88	D-CONTC/33073/2025 CONTC/3925/2025	NIRMAL CHANDRA SAHOO VS SATYABRATA SAHOO,IAS	ADV. VS	// 0 //
89	D-CONTC/33240/2025 CONTC/3926/2025	BHAGABAN ROUT VS SALINI PANDIT,COMMNR.-CUM-SECY.,SCHOOL AND MASS EDUCATION DEPT.,ODISHA	JYOTIRMAY GUPTA VS	// 0 //
90	D-CONTC/33308/2025 CONTC/3927/2025	DR.CHANDRA SEKHAR TRIPATHY VS KALI PRASANNA SWAIN,IAS	ADV. VS	// 0 //
91	D-CONTC/33388/2025	PADMABATI DAS	ADV.	//

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	CONTC/3928/2025	VS S.ASWATHY IAS	VS	() //
92	D-CONTC/32950/2025 CONTC/3929/2025	MAHESWAR NAYAK VS PRIYABRATA DAS,TAHASILDAR,BASUDEVPUR, BHADRAK	ADV. VS	// () //
93	D-CONTC/33250/2025 CONTC/3930/2025	B. ABAKASH VS VISHAL KUMAR DEV,IAS	ADV. VS	// () //
94	D-CONTC/33303/2025 CONTC/3931/2025	RABINDRANATH PRADHAN VS BIRENDRA KORKORA,IAS	BIKASH KUMAR ROUTRAY VS	// () //
95	D-CONTC/33306/2025 CONTC/3932/2025	DR.SURESH KUMAR JENA VS KALI PRASANNA SWAIN,IAS	ADV. VS	// () //
96	D-CRLA/22751/2025 CRLA/988/2025	RASANANDA ROUT VS SUSHANTA DHAL@SUSHA	RAMANIKANTA PATTNAIK VS	DHENKANAL SADAR /382 /2016 C.J (S.D) (W)-ASJ, DHENKANAL(Dhenkanal) CT/0000063/2017
97	D-CRLA/24901/2025 CRLA/989/2025	SK.SIKANDAR VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	DHARMASALA /317 /2022 AD-HOC A.D.J(FTSC-II),JAJPUR(Jajapur) Spl/0000062/2022
98	D-CRLA/25125/2025 CRLA/990/2025	SADASIB SAMAL@TIKU@SADASHIV SAMAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DAITARI /74 /2021 DISTRICT & SESSIONS JUDGE,KEONJHAR ST/0000014/2022
99	D-CRLA/25173/2025 CRLA/991/2025	RASMITA BEHERA VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	RARUAN /28 /2025 A.D.J.,KARANJIA(Mayurbhanj) Spl/0000013/2025
100	D-CRLA/25201/2025 CRLA/992/2025	BABULU@BABUL KU. NAYAK VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	PHIRINGIA /71 /2021 SPECIAL JUDGE (POCSO), PHULBANI(Keonjhar) Spl/0000046/2021
101	D-CRLA/25208/2025 CRLA/993/2025	KALIA@SONAM SRIDHAR NAYAK VS STATE OF ODISHA	SOMANATH NANDA VS	BINJHARPUR /255 /2024 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000054/2024
102	D-CRLA/25305/2025 CRLA/994/2025	PARIKHITA JENA VS	ACHYUTANANDA PATTANAIK VS	KOREI /64 /2024 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur)

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103	D-CRLA/22903/2025 CRLA/995/2025	STATE OF ODISHA VICTIM VS STATE OF ODISHA	AMITAV TRIPATHY VS	Spl/000023/2024 ODAGAON /214 /2023 SPECIAL JUDGE (POCSO), NAYAGARH TR/000015/2024
104	D-CRLA/25084/2025 CRLA/996/2025	SUNAKAR KHUNTIA@UNIA VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	NEMALO /162 /2025 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000167/2025
105	D-CRLA/25149/2025 CRLA/997/2025	RABI KHILLA@KHILO VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NABARANGAPUR TOWN /337 /2023 DISTRICT AND SESSIONS JUDGE,NAWA CT/000078/2023
106	D-CRLMC/24798/2025 CRLMC/3291/2025	M/S. MAXMED PHARMACEUTICALS VS STATE OF ODISHA	SOUMYA MISHRA VS	BARGARH /528 /2023 DIST.AND SESSIONS JUDGE,BARGARH CRMC/0000197/2024
107	D-CRLMC/24859/2025 CRLMC/3292/2025	JAGANNATH PATEL VS M/S DWARI MOTORS	SURYAKANTA DWIBEDI VS	/ /0 DISTRICT & SESSIONS JUDGE,SAMBAL CRA/0000007/2025
108	D-CRLMC/24909/2025 CRLMC/3293/2025	ARCHANA SWAIN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /262 /2016 J.M.F.C.,RANPUR(Nayagarh) GR/0000251/2016
109	D-CRLMC/25018/2025 CRLMC/3294/2025	NILAMANI JENA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	/ /0 J.M.F.C.,JALESWAR(Baleshwar) ICC/0000106/2022
110	D-CRLMC/25050/2025 CRLMC/3295/2025	BABU @ BASANTA BEHERA VS STATE OF ODISHA	BHARAT JALLI VS	BALUGAON P.S. /125 /2015 ASST. SESSIONS JUDGE,BANPUR(Khord ST/0000030/2022
111	D-CRLMC/25090/2025 CRLMC/3296/2025	RAJESH SAHOO @ RAJESH KUMAR SAHOO VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	KHANDAGIRI P.S. /727 /2020 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0005036/2020
112	D-CRLMC/25099/2025 CRLMC/3297/2025	DEBASIS MALLICK VS SUJATANJALI MALLICK	NIRANJAN PANDA VS	/ /0 S.D.J.M.,PANPOSH(Sundargarh) MIS.CASE/0000080/2017
113	D-CRLMC/25123/2025 CRLMC/3298/2025	S.SURAJ SETHY VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	JAGATPUR /457 /2025 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001096/2025

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114	D-CRLMC/25131/2025 CRLMC/3299/2025	RAMA CHANDRA BERA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	//0 S.D.J.M.,BHADRAK(Bhadrak) CRMC/000006/2022
115	D-CRLMC/25142/2025 CRLMC/3300/2025	PRADEEP KUMAR SAHOO @ SAHU VS STATE OF ODISHA	AMLAN MOHANTY VS	MANGALPUR /97 /2003 DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) CT/0000599/2013
116	D-CRLMC/25296/2025 CRLMC/3301/2025	MAHENDRA SASMAL VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	MANCHESWAR P.S. /663 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0002112/2024
117	D-CRLMC/25111/2025 CRLMC/3302/2025	SK. OSIM VS STATE OF ODISHA	BISWARANJAN DALAI VS	KENDRAPARA /59 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000513/2025
118	D-CRLMC/25153/2025 CRLMC/3303/2025	SAMBHUNATH PRAMALICK VS STATE OF ODISHA	SAILABALA JENA VS	MARKAT NAGAR /110 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000446/2023
119	D-CRLMC/25159/2025 CRLMC/3304/2025	BISWA RANJAN MOHANTY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	CRRI /140 /2023 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000213/2023
120	D-CRLMC/25156/2025 CRLMC/3305/2025	SATYABRAT SENAPATI @ SATYABRATA SENAPATI VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	AUL /189 /2025 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU CRREV/0000008/2025
121	D-CRLMC/25162/2025 CRLMC/3306/2025	MANJUSHA MALLICK VS ANTARYAMI NAYAK	AKSHAYA KUMAR PANDEY VS	//0 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMU ICC/0000100/2018
122	D-CRLMC/25223/2025 CRLMC/3307/2025	SAMBARU MALLIK @ SOMANATH MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MANGALPUR /120 /1994 DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) CT/0000066/2015
123	D-CRLMC/25299/2025 CRLMC/3308/2025	SIBANANDA DAS VS STATE OF ODISHA	DEBASISH SAMAL VS	//0 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000561/2022
124	D-CRLMC/25242/2025 CRLMC/3309/2025	JATINDRA MOHAN NAIK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	DEOGARH /103 /2023 DISTRICT AND SESSIONS JUDGE,DEOGARH ICC/0000001/2024
125	D-CRLMC/25251/2025	PRATAP KUMAR PRADHAN	SANJAY KUMAR PRADHAN	KABISURYANAGAR /279 /2019

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	CRLMC/3310/2025	VS STATE OF ODISHA	VS	A.D.J.,KODALA(Ganjam) ST/0000032/2022
126	D-CRLMC/25367/2025 CRLMC/3311/2025	SK.TAFFIZUDDIN VS STATE OF ODISHA	BASANTA KUMAR DAS VS	/ /0 J.M.F.C.,SORO(Baleshwar)
127	D-CRLMC/25291/2025 CRLMC/3312/2025	KUNU @ LINGARAJ PAL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	2(C)CC/0000005/2004 BARKOTE /189 /2023 J.M.F.C., BARKOTE(Debagarh)
128	D-CRLMP/24961/2025 CRLMP/1059/2025	SARBESWAR MISHRA VS NIRUPAMA RATH	BITAS KUMAR SWAIN VS	CT/0000650/2023 / /0 JUDGE,FAMILY COURT,JAGATSINGPUR
129	D-CRLMP/24773/2025 CRLMP/1060/2025	KUNTI PATRA VS STATE OF ODISHA	RAMESH CHANDRA ROUT VS	Crp/0000136/2023 NAIKANI-DIHI /157 /2025 () //
130	D-CRLMP/25243/2025 CRLMP/1061/2025	MANASWINI MISHRA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	BANAPUR P.S. /388 /2024 () //
131	D-CRLMP/25122/2025 CRLMP/1062/2025	KESH BIHARI CHOUDHARY VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada)
132	D-CRLMP/25280/2025 CRLMP/1063/2025	GOURAHARI MOHALLIK VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	ICC/0000017/2023 / /0 () //
133	D-CRLMP/25127/2025 CRLMP/1064/2025	KESH BIHARI CHOUDHARY VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada)
134	D-CRLMP/24474/2025 CRLMP/1065/2025	ANUSAYA PRADHAN VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	ICC/0000018/2023 / /0 () //
135	D-CRLMP/25014/2025 CRLMP/1066/2025	SUNIL SAHU VS STATE OF ODISHA	ALOK KUMAR DAS VS	/ /0 () //
136	D-CRLMP/24814/2025 CRLMP/1067/2025	BABAN CHANDRA SAMANTARAY VS	RANJIT MOHANTY VS	Tantiapal Marine /92 /2025 ()

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137	D-CRLMP/25392/2025 CRLMP/1068/2025	STATE OF ODISHA PABITRA MALIK VS STATE OF ODISHA	TAPAN KUMAR KAMILA VS	// / /0) //
138	D-CRLMP/25178/2025 CRLMP/1069/2025	KUMARI BHOI VS STATE OF ODISHA	MOHAN BAG VS	//) //
139	D-CRLREV/24872/2025 CRLREV/544/2025	CHITTARANJAN DAS VS ANNIRUDHA BEHERA	VS	// / /0 JUDGE FAMILY COURT,BHUBANESWA Crp/0000190/2024
140	D-CRLREV/25174/2025 CRLREV/545/2025	TITUA SAMAL@PRIYARANJAN SETHI VS STATE OF ODISHA	APARESH BHOI VS	BANSADA /285 /2022 SPECIAL JUDGE,BHADRAK(Bhadrak) Spl/0000160/2022
141	D-CRLREV/24709/2025 CRLREV/546/2025	SARAT CHANDRA BADAJENA VS UNION OF INDIA(RAILWAY DEPARTMENT)	MANAS KUMAR CHAND VS	/ /0 S.D.J.M.,BHADRAK(Bhadrak) 2(C)CC/0000156/2022
142	D-CRLREV/24854/2025 CRLREV/547/2025	SUNIL KUMAR MARNDI VS STATE OF ODISHA	NIRANJAN LENKA VS	UDALA /57 /2023 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May CT/0000173/2023
143	D-CRLREV/25227/2025 CRLREV/548/2025	SACHALA MISHRA VS STATE OF ODISHA	MADHUSMITA KANUNGO VS	HINJILI /647 /2024 J.M.F.C., SERAGARA(Ganjam) GR/0000342/2024
144	D-CRLREV/25080/2025 CRLREV/549/2025	SANTILATA MAHAPATRA VS STATE OF ODISHA	SASMITA NANDA VS	BADABAZAR /62 /2022 A.D.J.,BERHAMPUR(Ganjam) CRA/0000060/2024
145	D-CRLREV/25188/2025 CRLREV/550/2025	RAMA NARAYAN DAS VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BONTH /41 /2002 A.D.J.,BHADRAK(Bhadrak) CRA/0000015/2005
146	D-CRLREV/24636/2025 CRLREV/551/2025	DUPANA ANANDA RAO VS RAMESH CHANDRA SWAIN	RAMDAS ACHARY VS	/ /0 DISTRICT AND SESSIONS JUDGE,GAJA CRA/0000002/2023
147	D-CRLREV/25220/2025 CRLREV/552/2025	SAURAJIT NAYAK@SAURJIT NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHAMPUA /59 /2023 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K CMC/0000093/2024

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148	D-CRLREV/25328/2025 CRLREV/553/2025	NABA KISHORE MISHRA VS STATE OF ODISHA(VIG.)	SIDHESWAR MALLIK VS	CUTTACK VIGILANCE /40 /2002 SPECIAL JUDGE(VIGILANCE),ANGUL(A TR/0000375/2007
149	D-EXP/31434/2025 EXP/20/2025	DILLIP KUMAR MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// () //
150	D-EXP/33152/2025 EXP/21/2025	MINATIPRAVA TRIPATHY VS SHALINI PANDIT, IAS	DURGESH NARAYAN RATH VS	// () //
151	D-EXP/32694/2025 EXP/22/2025	SANTILATA SETHI VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// () //
152	D-EXP/33159/2025 EXP/23/2025	HARIHAR BALIARSINGH VS ASSISTANT SETTLEMENT OFFICER, CUTTACK	BIDESH RANJAN BEHERA VS	// () //
153	D-FAO/32897/2025 FAO/388/2025	M/S. MANAGING DIRECTOR/ CEO, STONEHENGE PVT. LTD.,JAGATSINGHPUR VS PABITRA KUMAR SWAIN	GOURI MOHAN RATH VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000254/2018
154	D-FAO/32186/2025 FAO/389/2025	BRANCH MANAGER, M/S. UNITED INDIA INSURANCE CO. LTD.,KORAPUT VS RAIMATI MAJHI	PRAKASH KUMAR MOHANTY VS	// WORKMENS COMPENSATION & ASST.I WC/0000027/2009
155	D-FAO/33213/2025 FAO/390/2025	MANAGER, NEW INDIA ASSURANCE CO. LTD.,CUTTACK VS BIPIN BEHARI ROUT	PRASANTA KUMAR MAHALI VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000238/2022
156	D-FAO/33206/2025 FAO/391/2025	MANAGER, NEW INDIA ASSURANCE CO. LTD., VS PRATAP BEHERA	PRASANTA KUMAR MAHALI VS	// COMNR FOR EMPLOYEES COMPENSAT EC/0000020/2021
157	D-FAO/33218/2025 FAO/392/2025	RAJU SAHU VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000204/2024
158	D-FAO/32500/2025 FAO/393/2025	ANJALI PANDA VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000171/2022
159	D-MACA/32747/2025	KRUSHNA JANI @ KUSTHA	RAJIB LOCHAN PATTANAIAK	//

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	MACA/961/2025	VS DEBARAJ NAG	VS	DISTRICT AND SESSIONS JUDGE, NAWA Mac/0000003/2022
160	D-MACA/33078/2025 MACA/962/2025	BIBHUTI MAJHI VS NARAYAN SAHU	BIRANCHI NARAYAN RATH VS	// 1ST A.D.J., BERHAMPUR (Ganjam) Mac/0000215/2023
161	D-MACA/33125/2025 MACA/963/2025	SANTOSH KUMAR OJHA VS JYOTIRMAYA ROUTH	BISHNU BRATA SINGH VS	// 7TH M.A.C.T., BHUBANESWAR (Khordha) Mac/0000177/2017
162	D-MACA/32954/2025 MACA/964/2025	MANAGER, LEGAL CLAIMS, SHRIRAM GENERAL INSURANCE CO. LTD., KHURDA VS JAGABANDHU SUNA	ADAM ALI KHAN VS	// 1ST M.A.C.T., BHAWANIPATNA (Kalahan) Mac/0000068/2023
163	D-MATA/33340/2025 MATA/318/2025	LILI DAS @ PRUSTY VS PARIKSHITA PRUSTY	AKSHAYA KUMAR SAHOO VS	// JUDGE, FAMILY COURT, JAIPUR (Jajapur) CP/0000323/2021
164	D-MATA/32978/2025 MATA/319/2025	PRIYANKA PATRA VS RAJESH DAS	ASHUTOSH MOHANTA VS	// JUDGE FAMILY COURT, KEONJHAR (Ke) CP/0000088/2019
165	D-MATA/32260/2025 MATA/320/2025	SUJIT DASH VS SUBHASHREE PANDA	SAMIR KUMAR MISHRA (SR. ADV.) VS	// JUDGE FAMILY COURT, BHUBANESWA CP/0000674/2017
166	D-MSA/22545/2025 MSA/50/2025	HI TECH MULTIPLEX PVT. LTD. VS ODISHA REAL ESTATE REGULATORY AUTHORITY	AFRAAZ SUHAIL VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000153/2024
167	D-OTAPL/32919/2025 OTAPL/70/2025	M/S. GOA CARBON LTD., JAGATSINGHPUR VS COMMISSIONER OF CUSTOMS (PREV.), KHURDA	SOUMYA JYOTI BISWAL VS	// () //
168	D-RPFAM/32849/2025 RPFAM/225/2025	SAUBHAGYALAXMEE PANDA VS PRASHANT KUMAR DASH	RAJESH RANJAN SAHOO VS	// JUDGE, FAMILY COURT, DHENKANAL Crp/0000199/2024
169	D-RPFAM/32354/2025 RPFAM/226/2025	SUJIT DASH VS SUBHASHREE PANDA	SAMIR KUMAR MISHRA (SR. ADV.) VS	// JUDGE FAMILY COURT, BHUBANESWA Crp/0000122/2017
170	D-RPFAM/31749/2025 RPFAM/227/2025	SABITA SUTRADHAR VS	PRAVASH CHANDRA JENA VS	// JUDGE, FAMILY COURT, BHADRAK (Bh)

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171	D-RSA/32906/2025 RSA/419/2025	SUBASH NAYAK PRADIPTA MOHANTY @ PRADIPTA KUMAR MOHANTY VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	CP/0000136/2023 // DISTRICT AND SESSIONS JUDGE,NAYAGUDA
172	D-SAO/33018/2025 SAO/14/2025	BIJAY KUMAR PRADHAN @ BIJAYA KUMAR PRADHAN VS AKHAYA KUMAR PRADHAN	PRASANTA KUMAR SATAPATHY VS	RFA/0000037/2023 // DISTRICT & SESSIONS JUDGE,JAGATSINGHPUR
173	D-TRP(C)/33558/2025 TRP(C)/275/2025	TRUPTI MONDAL VS K.SURESH KUMAR	RAJESH RANJAN SAHOO VS	RFA/0000019/2024 // JUDGE,FAMILY COURT,JEYPORE(Koraput)
174	D-TRPCRL/12857/2025 TRPCRL/74/2025	PRANATI PARIDA VS SUBASH CHANDRA MANTRI	AKSHAYA KUMAR JENA VS	CP/0000003/2025 BALIKUDA /143 /2015 ASST SESSIONS JUDGE (WOMENS), JAGATSINGHPUR
175	D-WA/26362/2025 WA/1424/2025	M/S. ODISHA TRUST OF TECHNICAL EDUCATION AND TRAINING, BBSR VS JAGANNATH MAHAPRABHU BIJE, PURI	SAIBRATA RATH VS	GR/0000820/2015 // ()
176	D-WA/32756/2025 WA/1425/2025	STATE OF ODISHA VS DR. PATITAPABAN DAS	SASWAT DAS,A.G.A VS	// // ()
177	D-WA/30730/2025 WA/1426/2025	M/S. STEEL AUTHORITY OF INDIA LTD., ROURKELA STEEL PLANT , ROURKELA VS HARBINDER SINGH DHEENGRA	NIROD KUMAR SAHU VS	// // ()
178	D-WA/32699/2025 WA/1427/2025	STATE OF ODISHA VS JYOTSHNAMAYEE MOHAPATRA	BIMBISAR DASH,A.G.A VS	// // ()
179	D-WA/32891/2025 WA/1428/2025	STATE OF ODISHA VS BHAGYABAN JENAMANI	SUMAN PATTANAYAK,A.G.A VS	// // ()
180	D-WA/32899/2025 WA/1429/2025	STATE OF ODISHA VS BRUNDABAN SAMANTA	SARBESWAR BEHERA,A.G.A VS	// // ()
181	D-WA/31675/2025 WA/1430/2025	AKSHAY KUMAR DAS VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// // ()

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182	D-WA/33402/2025 WA/1431/2025	CHIEF CONSTRUCTION ENGINEER , ROADS AND BUILDING CIRCLE ,DHENKANAL VS SWAPNA RANI MOHANTY	SASWAT DAS, A.G.A. VS	// 0 //
183	D-WP(C)/30016/2025 WP(C)/23228/2025	DEBARAJ BHUYAN VS THE STATE OF ORISSA	ALOK KUMAR MOHAPATRA VS	// 0 //
184	D-WP(C)/31255/2025 WP(C)/23229/2025	SATYANARAYAN NAYAK VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
185	D-WP(C)/31584/2025 WP(C)/23230/2025	CHARUPRABHA SADANGI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
186	D-WP(C)/31686/2025 WP(C)/23231/2025	RUPA RANJAN MOHARANA VS DISTRICT AND SESSIONS JUDGE, DHENKANAL	DURGA PRASAD JENA VS	// 0 //
187	D-WP(C)/31822/2025 WP(C)/23232/2025	SANDHYARANI SAHU VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
188	D-WP(C)/32873/2025 WP(C)/23233/2025	TIKINI PANDA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
189	D-WP(C)/32287/2025 WP(C)/23234/2025	LAXMAN MARANDI VS THE CHAIRMAN, ODISHA ELECTRICITY REGULATORY COMMISSION, KHORDHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
190	D-WP(C)/33038/2025 WP(C)/23235/2025	M/S. PHANI FOODS, SAMBALPUR VS THE UNION OF INDIA	RAMESH CHANDRA JENA VS	// 0 //
191	D-WP(C)/33006/2025 WP(C)/23236/2025	GITANJALI NAYAK VS STATE OF ODISHA	SATYAPRAKASH DHAL VS	// 0 //
192	D-WP(C)/33076/2025 WP(C)/23237/2025	RELIFA NAIK VS STATE OF ODISHA	MANAS RANJAN PRADHAN VS	// 0 //
193	D-WP(C)/28200/2025	SANJAYA KUMAR SAHU	SANTOSH KUMAR DASH	//

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	WP(C)/23238/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/33127/2025 WP(C)/23239/2025	SATYANARAYAN BHOL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
195	D-WP(C)/30854/2025 WP(C)/23240/2025	PRATAP KUMAR BEHERA VS UNION OF INDIA	PARAMANANDA JYOTISH VS	// 0 //
196	D-WP(C)/32691/2025 WP(C)/23241/2025	TARANISEN PALEI VS N.H.A. INDIA, KEONJHAR	RABI NARAYAN BEHERA VS	// 0 //
197	D-WP(C)/33011/2025 WP(C)/23242/2025	ASHOK KUMAR DAS VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// 0 //
198	D-WP(C)/32774/2025 WP(C)/23243/2025	BILASINI SAHOO VS CENTRAL BOARD OF DIRECT TAXES, CBDT, NEW DELHI	CHITRASEN PARIDA VS	// 0 //
199	D-WP(C)/33331/2025 WP(C)/23244/2025	LADUKESHWAR AGARWALLA VS COLLECTOR CUM CHAIRMAN OF DIST. LEVEL TENDER COMMITTEE, ANGUL	SANJAT DAS VS	// 0 //
200	D-WP(C)/32277/2025 WP(C)/23245/2025	UPENDRA NAYAK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
201	D-WP(C)/33351/2025 WP(C)/23246/2025	DEEPANJALI MALLIK VS STATE OF ODISHA	PRAHALLAD SAHU VS	// 0 //
202	D-WP(C)/32284/2025 WP(C)/23247/2025	GADADHAR SAHU VS THE CHAIRMAN, ODISHA ELECTRICITY REGULATORY COMMISSION, KHORDHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
203	D-WP(C)/32894/2025 WP(C)/23248/2025	RAMAKANTA GHADAI VS STATE OF ODISHA	CHAKRADHAR SINGH VS	// 0 //
204	D-WP(C)/30019/2025 WP(C)/23249/2025	SURENDRA BARAL VS	ALOK KUMAR MOHAPATRA VS	// 0

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205	D-WP(C)/32823/2025 WP(C)/23250/2025	STATE OF ODISHA RAJ KISHORE SENAPATI VS	JAGAJIBAN PRADHAN VS	// // 0
206	D-WP(C)/32826/2025 WP(C)/23251/2025	STATE OF ODISHA SWAPNA RANI DAS VS	SANJAY KUMAR PATRA VS	// // 0
207	D-WP(C)/32861/2025 WP(C)/23252/2025	STATE OF ODISHA MINAKSHI DASH VS	SUSHANTA KUMAR JOSHI VS	// // 0
208	D-WP(C)/33010/2025 WP(C)/23253/2025	COLLECTOR, BALANGIR MANMOHAN PURTY VS	SARADA PRASAD DASH VS	// // 0
209	D-WP(C)/33463/2025 WP(C)/23254/2025	UNION OF INDIA MAHESWATA SWAIN VS	PRASANTA KUMAR NANDA VS	// // 0
210	D-WP(C)/30348/2025 WP(C)/23255/2025	STATE OF ODISHA MALATI PARIDA VS	ALOK KUMAR MOHAPATRA VS	// // 0
211	D-WP(C)/32874/2025 WP(C)/23256/2025	STATE OF ODISHA SATYANARAYAN HOTA VS	TUSHAR KANTA NAYAK VS	// // 0
212	D-WP(C)/33466/2025 WP(C)/23257/2025	STATE OF ODISHA RAMAKANTA SARANGI VS	PRASANTA KUMAR NANDA VS	// // 0
213	D-WP(C)/32265/2025 WP(C)/23258/2025	STATE OF ODISHA JAYA PRAKSH RATHA VS	NIHAL RATH VS	// // 0
214	D-WP(C)/32886/2025 WP(C)/23259/2025	STATE OF ODISHA JATISH CHANDRA MOHAPATRA VS	SAILABALA JENA VS	// // 0
215	D-WP(C)/32288/2025 WP(C)/23260/2025	STATE OF ODISHA RATIKANTA BEHERA VS THE CHAIRMAN, ODISHA ELECTRICITY REGULATORY COMMISSION, KHORDHA	SUBHRANSU BHUSAN MOHANTY VS	// // 0 //

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216	D-WP(C)/33141/2025 WP(C)/23261/2025	HARAPRIYA SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
217	D-WP(C)/33321/2025 WP(C)/23262/2025	BHARAT BARIK VS REPCO HOME FINANCE LTD, CUTTACK	SOUMYA JYOTI BISWAL VS	// 0 //
218	D-WP(C)/33146/2025 WP(C)/23263/2025	KULAMANI JENA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
219	D-WP(C)/33116/2025 WP(C)/23264/2025	PRABIN KUMAR NANDY VS STATE OF ODISHA	ANJAN KUMAR JENA VS	// 0 //
220	D-WP(C)/33143/2025 WP(C)/23265/2025	SANTOSH KUMAR DAKSHINRAY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
221	D-WP(C)/33266/2025 WP(C)/23266/2025	SUNIL KUMAR PANIGRAHI VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
222	D-WP(C)/32866/2025 WP(C)/23267/2025	PADMINI BARIK VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	// 0 //
223	D-WP(C)/33012/2025 WP(C)/23268/2025	DINGARA MAJHI VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
224	D-WP(C)/33301/2025 WP(C)/23269/2025	SANEISCHA RANJAN BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
225	D-WP(C)/33403/2025 WP(C)/23270/2025	SWAGAT JENA VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
226	D-WP(C)/31436/2025 WP(C)/23271/2025	SUDHANSU SEKHAR MANDAL VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //
227	D-WP(C)/32532/2025	BANSHIDHAR MOHANTY	JYOTIRMAY GUPTA	//

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	WP(C)/23272/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/33165/2025 WP(C)/23273/2025	SASHIRANI MALLIK VS UNION OF INDIA	ABHAS MOHANTY VS	// 0 //
229	D-WP(C)/33512/2025 WP(C)/23274/2025	MAA BHABANI SELF HELP GROUP, BANKIPALI, SUBARNAPUR VS STATE OF ODISHA	SRIKHETRA MISHRA VS	// 0 //
230	D-WP(C)/33263/2025 WP(C)/23275/2025	A.GOVINDA REDDY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
231	D-WP(C)/33027/2025 WP(C)/23276/2025	ASHOK KUMAR PANIGRAHI VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
232	D-WP(C)/32822/2025 WP(C)/23277/2025	BHANUMATI SAHOO VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
233	D-WP(C)/33515/2025 WP(C)/23278/2025	SAMALESWARI SELF HELP GROUP, DIGSIRA, SUBARNAPUR VS STATE OF ODISHA	ASITA KUMAR NAYAK VS	// 0 //
234	D-WP(C)/33197/2025 WP(C)/23279/2025	SIMA KUMARI SETHI VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
235	D-WP(C)/33198/2025 WP(C)/23280/2025	SATYABRATA CHOUDHURY VS TATA CAPITAL @ TATA MOTORS FINANCE LIMITED, JAJPUR	MIHIR SEKHAR SAHOO VS	// 0 //
236	D-WP(C)/33008/2025 WP(C)/23281/2025	SWARNALATA BISWAL VS BABULI PRUSTY	SANATAN DAS VS	// 0 //
237	D-WP(C)/33079/2025 WP(C)/23282/2025	SUSHIL KUMAR PRADHAN VS D.G. AND I.G.POLICE, ODISHA , CUTTACK	SANJIB MOHANTY VS	// 0 //
238	D-WP(C)/33286/2025 WP(C)/23283/2025	M/S P.M.GRANITE EXPORT PRIVATE LIMITED, BANGALORE VS	SARADA PRASANNA SARANGI VS	// 0

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239	D-WP(C)/32652/2025 WP(C)/23284/2025	STATE OF ODISHA NARAYAN BARIK VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// // 0 //
240	D-WP(C)/33469/2025 WP(C)/23285/2025	GITANJALI PATRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
241	D-WP(C)/33295/2025 WP(C)/23286/2025	VEDANTA LTD., MUMBAI VS UNION OF INDIA	NATASHA AGARWAL VS	// 0 //
242	D-WP(C)/33131/2025 WP(C)/23287/2025	SMT CHANDINI NAG VS UNION OF INDIA MINISTRY OF ELECTRONICS, NEW DELHI	SOUBHAGYA KUMAR DASH VS	// 0 //
243	D-WP(C)/33168/2025 WP(C)/23288/2025	DR.TAPAN KUMAR SAHOO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
244	D-WP(C)/33518/2025 WP(C)/23289/2025	LAXMI NARAYAN WOMEN SELF HELP GROUP, CHINAJURI, SUBARNAPUR VS STATE OF ODISHA	SUMANT BHUYAN VS	// 0 //
245	D-WP(C)/33199/2025 WP(C)/23290/2025	SARATA SENAPATI VS ASSISTANT SETTLEMENT OFFICER, RENTAL COLONY, BBSR	SUDHIR KUMAR MALLICK VS	// 0 //
246	D-WP(C)/33608/2025 WP(C)/23291/2025	M/S. UNIQUE ELECTRICAL, JAJPUR VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
247	D-WP(C)/33517/2025 WP(C)/23292/2025	CHINMAYEE BIDIKA VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SASWATI MOHAPATRA VS	// 0 //
248	D-WP(C)/33212/2025 WP(C)/23293/2025	KALPANA BALIARSINGH VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
249	D-WP(C)/33120/2025 WP(C)/23294/2025	UNION OF INDIA VS ANKIT KUMAR SINGH	RAJESH KUMAR MOHAPATRA, S.P.C VS	// 0 //

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250	D-WP(C)/33202/2025 WP(C)/23295/2025	TAPASWINI PARIDA VS STATE OF ORISSA	PRASANTA KUMAR MISHRA VS	// 0 //
251	D-WP(C)/33604/2025 WP(C)/23296/2025	APARNA SELF HELF GROUP, SUBARNAPUR VS STATE OF ODISHA	ASITA KUMAR NAYAK VS	// 0 //
252	D-WP(C)/33214/2025 WP(C)/23297/2025	ASHOK KUMAR DAS VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
253	D-WP(C)/33381/2025 WP(C)/23298/2025	LOKANATH BEHERA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
254	D-WP(C)/33459/2025 WP(C)/23299/2025	BIDYADHAR NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
255	D-WP(C)/33221/2025 WP(C)/23300/2025	KANCHAN BALA SETHI VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
256	D-WP(C)/30998/2025 WP(C)/23301/2025	K.SANGRAM SUBUDHI VS STATE OF ODISHA	MANAS RANJAN PRADHAN VS	// 0 //
257	D-WP(C)/33465/2025 WP(C)/23302/2025	SANJAY BHOI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
258	D-WP(C)/33209/2025 WP(C)/23303/2025	ANANTARAM PUJARI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
259	D-WP(C)/31259/2025 WP(C)/23304/2025	GAGAN BIHARI LENKA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
260	D-WP(C)/33084/2025 WP(C)/23305/2025	DEBI PRASAD NAYAK VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //
261	D-WP(C)/33211/2025	SUDHANSHU RANJAN ROUT	ANAM CHARAN PANDA	//

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	WP(C)/23306/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/33137/2025 WP(C)/23307/2025	SUMITRA DEI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
263	D-WP(C)/33156/2025 WP(C)/23308/2025	M/S BINDUSEN BARIK VS COMMISSIONER OF CT AND GST	KSHIROD KUMAR SAHOO VS	// 0 //
264	D-WP(C)/33520/2025 WP(C)/23309/2025	RASHMITA KUMARI DASH VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
265	D-WP(C)/33022/2025 WP(C)/23310/2025	KANAKLATA MAHAL VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
266	D-WP(C)/33169/2025 WP(C)/23311/2025	ABINASH NAYAK VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //
267	D-WP(C)/33526/2025 WP(C)/23312/2025	NILIMA MAHAPATRA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
268	D-WP(C)/33219/2025 WP(C)/23313/2025	ANITA MOHANTY VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
269	D-WP(C)/33207/2025 WP(C)/23314/2025	K. SAILAJA DORA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
270	D-WP(C)/33122/2025 WP(C)/23315/2025	SASHI GOUDA VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// 0 //
271	D-WP(C)/33182/2025 WP(C)/23316/2025	RAGHUNATH DAS MOHAPATRA VS THE SUB COLLECTOR, KHORDHA	DEEPAK KUMAR DAS VS	// 0 //
272	D-WP(C)/33545/2025 WP(C)/23317/2025	KRUSHNA CHANDRA BEHERA PRADHAN VS	DEEPALI MAHAPATRA VS	// 0

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273	D-WP(C)/33285/2025 WP(C)/23318/2025	STATE OF ODISHA A.DILIP KUMAR REDDY VS	DEEPALI MAHAPATRA VS	// // ()
274	D-WP(C)/33627/2025 WP(C)/23319/2025	STATE OF ODISHA NARSI MELEKA VS	PREMANANDA MOHANTY VS	// // ()
275	D-WP(C)/33684/2025 WP(C)/23320/2025	STATE OF ODISHA JAYKRISHNA BHATTA VS	GOURAV MOHANTY VS	// // ()
276	D-WP(C)/33208/2025 WP(C)/23321/2025	STATE OF ODISHA LAKSHMAN NAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
277	D-WP(C)/33691/2025 WP(C)/23322/2025	STATE OF ODISHA KHIROD KUMAR PRADHAN VS	SUKANTA KUMAR DALAI VS	// // ()
278	D-WP(C)/33472/2025 WP(C)/23323/2025	STATE OF ODISHA PUSPANJALI JENA VS PUNJAB NATIONAL BANK, CUTTACK	SAROJ KUMAR ROUSTRAY, A.K. PRUSTY, B.R. OJHA , M.K. PRADHAN RAMESH SAHOO VS	// // ()
279	D-WP(C)/33223/2025 WP(C)/23324/2025	PRAFULLA KUMAR RATH VS	ANAM CHARAN PANDA VS	// // ()
280	D-WP(C)/33123/2025 WP(C)/23325/2025	STATE OF ODISHA DUKHISHYAM SENAPATI VS	SANJIB MOHANTY VS	// // ()
281	D-WP(C)/33467/2025 WP(C)/23326/2025	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY DUSMILA BHARASHAGADIA VS	SATYABRATA MOHANTY (1) VS	// // ()
282	D-WP(C)/28900/2025 WP(C)/23327/2025	STATE OF ODISHA PURNA CHANDRA ROUT VS	PRASANTA KUMAR SATAPATHY VS	// // ()
283	D-WP(C)/33677/2025 WP(C)/23328/2025	STATE OF ODISHA HEMANTA KUMAR NAYAK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// // () //

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284	D-WP(C)/29949/2025 WP(C)/23329/2025	SANTILATA SETHI VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
285	D-WP(C)/30357/2025 WP(C)/23330/2025	BALARAM GURU VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
286	D-WP(C)/30614/2025 WP(C)/23331/2025	JITENDRA KUMAR NAYAK VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
287	D-WP(C)/32695/2025 WP(C)/23332/2025	SATYANANDA BEHERA VS NATIONAL HIGHWAY AUTHORITY OF INDIA, KEONJHAR	RABI NARAYAN BEHERA VS	// 0 //
288	D-WP(C)/33361/2025 WP(C)/23333/2025	BANSIDHAR PANIGRAHI VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
289	D-WP(C)/32693/2025 WP(C)/23334/2025	GURU CHARAN BEHERA VS NATIONAL HIGHWAY AUTHORITY OF INDIA, KEONJHAR	RABI NARAYAN BEHERA VS	// 0 //
290	D-WP(C)/32715/2025 WP(C)/23335/2025	SHIBA PRASAD PALAI VS NATIONAL HIGHWAY AUTHORITY OF INDIA, KEONJHAR	RABI NARAYAN BEHERA VS	// 0 //
291	D-WP(C)/32728/2025 WP(C)/23336/2025	SOUBHAGYA KUMAR PALEI VS NATIONAL HIGHWAY OF INDIA, KEONJHAR	RABI NARAYAN BEHERA VS	// 0 //
292	D-WP(C)/33279/2025 WP(C)/23337/2025	B.KESHAB REDDY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
293	D-WP(C)/32163/2025 WP(C)/23338/2025	BINAYAK ACHARYA VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
294	D-WP(C)/33227/2025 WP(C)/23339/2025	PRASANT KUMAR MISHRA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
295	D-WP(C)/33660/2025	PUSPA SAMAL	SATYA SMRUTI MOHANTY	//

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	WP(C)/23340/2025	VS PARADEEP OXYGEN PRIVATE LIMITED, CUTTACK	VS	0 //
296	D-WP(C)/33287/2025 WP(C)/23341/2025	A.SANTAMA @ A.SANTAMA REDDY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
297	D-WP(C)/33281/2025 WP(C)/23342/2025	A.NANDESU REDDY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
298	D-WP(C)/33290/2025 WP(C)/23343/2025	A.PAPAYA REDDY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
299	D-WP(C)/33298/2025 WP(C)/23344/2025	COMPASSION COLLAGE OF NURSING, KALAHANDI VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
300	D-WP(C)/32775/2025 WP(C)/23345/2025	FUDKI MOHANTA @ PHUDAKIA MOHANTA VS UNION OF INDIA	SAMARENDRA SWAIN VS	// 0 //
301	D-WP(C)/33282/2025 WP(C)/23346/2025	A.JAGANNATH REDDY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
302	D-WP(C)/33487/2025 WP(C)/23347/2025	TARANGABALA PRUSTY VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
303	D-WP(C)/33491/2025 WP(C)/23348/2025	ASHAMANJARI PRUSTY VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
304	D-WP(C)/33687/2025 WP(C)/23349/2025	MADAN MOHAN ROUT VS STATE OF ODISHA	ARUN KUMAR DAS VS	// 0 //
305	D-WP(C)/33534/2025 WP(C)/23350/2025	LILY @ LILABATI PRUSTY VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
306	D-WP(C)/33401/2025 WP(C)/23351/2025	SATISH KUMAR BISWAL VS	DEBADUTTA KANUNGO VS	// 0

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307	D-WP(C)/33419/2025 WP(C)/23352/2025	STATE OF ODISHA PRATAP CHANDRA DEOGAM VS THE TAHASILDAR, TANGI CHOUDWAR	MANAS KUMAR CHAND VS	// // 0 //
308	D-WP(C)/33228/2025 WP(C)/23353/2025	EXECUTIVE ENGINEER (ELCT) PURUSHOTTAMPUR ELECTRICAL DIVISION, TPSODIPUR, VS STATE OF ODISHA	DEEPA MOHANTY VS	// 0 //
309	D-WP(C)/33341/2025 WP(C)/23354/2025	MAHENDRA MUNERIA VS UNION OF INDIA	RANJAN KUMAR NAYAK VS	// 0 //
310	D-WP(C)/33474/2025 WP(C)/23355/2025	RAJENDRA BEHERA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
311	D-WP(C)/33242/2025 WP(C)/23356/2025	AMITA DASH VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
312	D-WP(C)/33042/2025 WP(C)/23357/2025	SUVENDU BEHERA VS STATE OF ORISSA	MOHIT KUMAR PATI VS	// 0 //
313	D-WP(C)/33500/2025 WP(C)/23358/2025	A.BANUAMA REDDY @ A.BHANU VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
314	D-WP(C)/33327/2025 WP(C)/23359/2025	SAIRAT KHAN VS COMMISSIONER CUM SECY TO GOVT. OF ODISHA, BBSR	SURENDRA KUMAR GARTIA VS	// 0 //
315	D-WP(C)/32322/2025 WP(C)/23360/2025	LAXMIDHAR SAHU VS STATE OF ODISHA	SACHIDANANDA DAS VS	// 0 //
316	D-WP(C)/33124/2025 WP(C)/23361/2025	PANKAJ GOUDA VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, KHURDA	SANJIB MOHANTY VS	// 0 //
317	D-WP(C)/33093/2025 WP(C)/23362/2025	BHABAGRAHI MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //

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318	D-WP(C)/33549/2025 WP(C)/23363/2025	ARVIND KUMAR JAIN VS STEEL AUTHORITY OF INDIA LTD., ROURKELA	MILAN KANUNGO VS	// 0 //
319	D-WP(C)/32776/2025 WP(C)/23364/2025	SATYABRATA JENA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
320	D-WP(C)/33332/2025 WP(C)/23365/2025	BIMBADHAR BHARIMAL VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
321	D-WP(C)/33262/2025 WP(C)/23366/2025	SATYANARAYAN BHRAMAR RAY VS STATE OF ORISSA	SASWATI MOHAPATRA VS	// 0 //
322	D-WP(C)/33548/2025 WP(C)/23367/2025	A.PUSPA REDDY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
323	D-WP(C)/33045/2025 WP(C)/23368/2025	PURUSOTTAM MAHALI VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //
324	D-WP(C)/33267/2025 WP(C)/23369/2025	B.GANESH @ B.GANESH REDDY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
325	D-WP(C)/33611/2025 WP(C)/23370/2025	MAA SARALA COLLEGE AND SCHOOL OF NURSING, JAGATSINGHPUR VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
326	D-WP(C)/33335/2025 WP(C)/23371/2025	ARUNA CHANDRA MISHRA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
327	D-WP(C)/33270/2025 WP(C)/23372/2025	A.UMAPATI REDDY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
328	D-WP(C)/33657/2025 WP(C)/23373/2025	SATYAM AGRAWAL VS STATE OF ODISHA	MIHIR SAHOO VS	// 0 //
329	D-WP(C)/33192/2025	PURUSOTTAM OJHA	PRAFULLA KUMAR MOHAPATRA	//

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	WP(C)/23374/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/33751/2025 WP(C)/23375/2025	BISWAJIT SENAPTI VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
331	D-WP(C)/33729/2025 WP(C)/23376/2025	RAJENDRA MEHER @ RAJU @ RAJU MEHER VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
332	D-WP(C)/33375/2025 WP(C)/23377/2025	PRAVAT RANJAN BEHERA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
333	D-WP(C)/33383/2025 WP(C)/23378/2025	BANK OF BARODA, CUTTACK VS DIST SUB REGISTRATION OFFICER, BALASORE	SUBRAT MISRA VS	// 0 //
334	D-WP(C)/33247/2025 WP(C)/23379/2025	M/S.R MC DILL CO. PVT. LTD VS MAHENDRA KUMAR MOHAPATRA	SANJAT DAS VS	// 0 //
335	D-WP(C)/33540/2025 WP(C)/23380/2025	JITENDAR SINGH VS STATE OF ODISHA	BIYOTKESH MOHANTY VS	// 0 //
336	D-WP(C)/33748/2025 WP(C)/23381/2025	DR. OMKAR MOHANTY VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
337	D-WP(C)/33596/2025 WP(C)/23382/2025	RAKESH PANDA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
338	D-WP(C)/33444/2025 WP(C)/23383/2025	SOUMYA RANJAN BEHERA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
339	D-WP(C)/33248/2025 WP(C)/23384/2025	RABINDRA NATH GIRI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
340	D-WP(C)/33415/2025 WP(C)/23385/2025	SANTI DASH @ SANTILATA DASH VS	ALOK KUMAR MOHANTY VS	// 0

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341	D-WP(C)/33272/2025 WP(C)/23386/2025	STATE OF ODISHA B.ALLEYA REDDY VS	DEEPALI MAHAPATRA VS	// // ()
342	D-WP(C)/33307/2025 WP(C)/23387/2025	STATE OF ODISHA MANAS RANJAN ACHARYA VS	SAROJA KANTA SAMAL VS	// // ()
343	D-WP(C)/33276/2025 WP(C)/23388/2025	STATE OF ODISHA A.NABIN CHANDRA REDDY VS	DEEPALI MAHAPATRA VS	// // ()
344	D-ABLAPL/21251/2025 ABLAPL/9818/2025	STATE OF ODISHA KALUCHARAN PRADHAN VS	SURYAKANTA JENA VS	// // SATYABADI /103 /2025 ()
345	D-ABLAPL/24669/2025 ABLAPL/9819/2025	STATE OF ODISHA RANESH BEHERA VS	DEBASIS PANIGRAHI VS	// // ASTARANGA /113 /2025 ()
346	D-ABLAPL/25010/2025 ABLAPL/9820/2025	STATE OF ODISHA CHANDAN MISHRA VS	SUBHASISH SATAPATHY VS	// // BHARATPUR PS /418 /2025 ()
347	D-ABLAPL/25103/2025 ABLAPL/9821/2025	STATE OF ODISHA SMARANIKA PARIDA VS	DEEPAK KU SAHOO VS	// // KUDANAGARI /186 /2025 ()
348	D-ABLAPL/25108/2025 ABLAPL/9822/2025	STATE OF ODISHA SUBHAM PATTANAİK VS	BIJAYA KUMAR SAHOO VS	// // INFOVALLY UPD BHUBANESWAR /194 ()
349	D-ABLAPL/24941/2025 ABLAPL/9823/2025	STATE OF ODISHA DEBARAJ PADHI VS	RAJJEET ROY VS	// // KEONJHAR TOWN /358 /2017 ()
350	D-ABLAPL/25167/2025 ABLAPL/9824/2025	STATE OF ODISHA SANTILATA MOHANTY @ SHANTI MOHANTY VS	SURYAKANTA DWIBEDI VS	// // TANGI /250 /2025 ()
351	D-ABLAPL/24704/2025 ABLAPL/9825/2025	STATE OF ODISHA BINMAYA BISWAL VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// // BANARAPAL /328 /2025 () //

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352	D-ABLAPL/25168/2025 ABLAPL/9826/2025	BINAYAK NAYAK VS STATE OF ODISHA	SARAT KUMAR JENA VS	BEGUNIAPADA /395 /2025 () //
353	D-ABLAPL/24721/2025 ABLAPL/9827/2025	ROHIT NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /438 /2025 () //
354	D-ABLAPL/25180/2025 ABLAPL/9828/2025	PRAVANJAN SAMAL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MAHILA P.S.(BBSR) /208 /2025 () //
355	D-ABLAPL/24759/2025 ABLAPL/9829/2025	SACHIN KUMAR DALABEHERA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	BONAI /151 /2025 () //
356	D-ABLAPL/25191/2025 ABLAPL/9830/2025	JYOTI RANJAN SAMANTARA @ PINKU ROUSTRAY VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /79 /2025 () //
357	D-ABLAPL/24784/2025 ABLAPL/9831/2025	AKHIL CHARAN SWAIN VS STATE OF ODISHA	DURGA PRASAD JENA VS	PURUNABAZAR /350 /2024 () //
358	D-ABLAPL/25195/2025 ABLAPL/9832/2025	ANAND CHANDRA BEHERA @ ANANDA BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /296 /2025 () //
359	D-ABLAPL/25198/2025 ABLAPL/9833/2025	KIRTTAN CHANDRA SAHOO VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	/ /0 () //
360	D-ABLAPL/24787/2025 ABLAPL/9834/2025	SK. HAKIM VS STATE OF ODISHA	DIPTENDU SUNDAR RAY VS	BASTA /248 /2025 () //
361	D-ABLAPL/25200/2025 ABLAPL/9835/2025	BISHNU MALLIK VS STATE OF ODISHA	BRAHMANANDA MALLIK VS	KAMAKHYANAGAR /378 /2025 () //
362	D-ABLAPL/25163/2025 ABLAPL/9836/2025	BANGARA @ SK. NASIR VS STATE OF ODISHA	APARESH BHOI VS	MARINE PS AT BALARAMGADI /41 /2025 () //
363	D-ABLAPL/24797/2025	BINOD BIHARI MUKHI	AKSHAYA KUMAR SUBUDHI	BALIPATNA /289 /2025

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	ABLAPL/9837/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/25202/2025 ABLAPL/9838/2025	GURUBARI MALLIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	TUMUSINGA /163 /2025 () //
365	D-ABLAPL/25228/2025 ABLAPL/9839/2025	BISWAJIT BHOI @ BADAL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	PAHALA /192 /2025 () //
366	D-ABLAPL/24609/2025 ABLAPL/9840/2025	HEMANTA KUMAR MISHRA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	ANGUL SADAR PS /556 /2021 () //
367	D-ABLAPL/24825/2025 ABLAPL/9841/2025	RABI BISHI VS STATE OF ODISHA	LAMBIT SENAPATI VS	BELPARA /239 /2023 () //
368	D-ABLAPL/25229/2025 ABLAPL/9842/2025	MRUTYUNJAYA DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
369	D-ABLAPL/24996/2025 ABLAPL/9843/2025	SASWAT ROUT VS STATE OF ODISHA	HEMANT KU. TRIPATHY VS	MANIABANDHA /79 /2023 () //
370	D-ABLAPL/25175/2025 ABLAPL/9844/2025	SWAGATIKA SAMAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /208 /2025 () //
371	D-ABLAPL/25237/2025 ABLAPL/9845/2025	CH.ANUCHAYA PRUSTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JAGANNATHA PRASAD /183 /2025 () //
372	D-ABLAPL/25176/2025 ABLAPL/9846/2025	RITIK PATRA @ PAGULU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SAHADEV KHUNTA /153 /2025 () //
373	D-ABLAPL/24922/2025 ABLAPL/9847/2025	ANJAN DAS VS STATE OF ODISHA	MANOJ KUMAR NAYAK VS	BALIAPAL /161 /2025 () //
374	D-ABLAPL/25182/2025 ABLAPL/9848/2025	SURAJ KUMAR DEY VS	SURYAKANTA DWIBEDI VS	/ /0 ()

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375	D-ABLAPL/25239/2025 ABLAPL/9849/2025	STATE OF ODISHA MUGUDA GOURI @ M.GOURI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// RAYAGADA TOWN /124 /2024 () //
376	D-ABLAPL/24952/2025 ABLAPL/9850/2025	GHANASHYAM BEHERA @ MUNA BEHERA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	JAGATPUR /497 /2025 () //
377	D-ABLAPL/25254/2025 ABLAPL/9851/2025	STATE OF ODISHA LUVLEEN MEHER VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	SUNDARGARH TOWN /286 /2025 () //
378	D-ABLAPL/24600/2025 ABLAPL/9852/2025	STATE OF ODISHA SUBODH TANDI VS CENTRAL BUREAU INVESTIGATION, NEWDELHI	GAJENDRANATH ROUT VS	// () //
379	D-ABLAPL/25187/2025 ABLAPL/9853/2025	MANOJ KUMAR BEHERA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	KHUNTA /211 /2025 () //
380	D-ABLAPL/24933/2025 ABLAPL/9854/2025	VIRENDRA KUMAR SINGH VS STATE OF ODISHA	RAKESH SHARMA VS	BELPAHAR /152 /2025 () //
381	D-ABLAPL/25209/2025 ABLAPL/9855/2025	DIPTIMAYEE ROUT VS STATE OF ODISHA	JNYANANANDA PANDA VS	NANDANKANAN /304 /2025 () //
382	D-ABLAPL/25259/2025 ABLAPL/9856/2025	MANJUBALA MAJHI VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	EOW,BHUBANESWAR /12 /2021 () //
383	D-ABLAPL/24940/2025 ABLAPL/9857/2025	SURENDRA MALLICK @ SURENDRA MALIK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	DIGAPAHANDI /259 /2025 () //
384	D-ABLAPL/25214/2025 ABLAPL/9858/2025	ARABINDA SWAIN VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	//0 () //
385	D-ABLAPL/25221/2025 ABLAPL/9859/2025	JOYDEB DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //

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386	D-ABLAPL/25278/2025 ABLAPL/9860/2025	SAMIR @ SUMAN NAIK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	ATHGARH /245 /2025 () //
387	D-ABLAPL/24950/2025 ABLAPL/9861/2025	SATYA BRATA BABU @ SATYANARAYAN SENAPATI VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	DHAULI PS /147 /2025 () //
388	D-ABLAPL/25224/2025 ABLAPL/9862/2025	PANCHALI BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
389	D-ABLAPL/24964/2025 ABLAPL/9863/2025	ROHIT BEHERA @ ROHIT KUMAR BEHERA VS STATE OF ODISHA	SASANKA SEKHAR PAIKRAY VS	KAKATAPUR /195 /2025 () //
390	D-ABLAPL/25225/2025 ABLAPL/9864/2025	MAYADHAR PATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
391	D-ABLAPL/25233/2025 ABLAPL/9865/2025	KARTICK PANDA @ KALIA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	BANSADA /113 /2025 () //
392	D-ABLAPL/25271/2025 ABLAPL/9866/2025	PINTU SAHOO VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	//0 () //
393	D-ABLAPL/25256/2025 ABLAPL/9867/2025	BASANTI BEHERA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	//0 () //
394	D-ABLAPL/25257/2025 ABLAPL/9868/2025	JAYANTI BEHERA VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	EOW,BHUBANESWAR /12 /2021 () //
395	D-ABLAPL/25369/2025 ABLAPL/9869/2025	RAKESH KUMAR SAHOO VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	AIR FIELD P.S. /226 /2025 () //
396	D-ABLAPL/25268/2025 ABLAPL/9870/2025	CHANDRAKANTI GIRI VS STATE OF ODISHA	NIRANJAN LENKA VS	RASGOBINDPUR /271 /2025 () //
397	D-ABLAPL/24895/2025	RAJEEV KUMAR @ RAJIV RANJAN KUMAR	RAKESH SHARMA	BELPAHAR /152 /2025

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	ABLAPL/9871/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/25465/2025 ABLAPL/9872/2025	OMM PRAKASH JENA VS STATE OF ODISHA	VIVASWAT MOHAPATRA VS	KUMBHARAPARA /339 /2025 () //
399	D-ABLAPL/25275/2025 ABLAPL/9873/2025	PRABHAT TARAI @ PINTU TARAI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAMBHA (KHALLIKOTE) /625 /2025 () //
400	D-ABLAPL/25286/2025 ABLAPL/9874/2025	RUDRA PRASAD MISHRA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	BHAWANIPATNA TOWN /81 /2025 () //
401	D-ABLAPL/24997/2025 ABLAPL/9875/2025	NALINI PRABHA PATTANAIK VS STATE OF ODISHA(VIG.)	RAGHUNATH DASMOHAPATRA VS	BHUBANESWAR VIGILANCE /25 /2015 () //
402	D-ABLAPL/25457/2025 ABLAPL/9876/2025	NRUSINGHA PRASAD PATRA VS STATE OF ODISHA	VIVASWAT MOHAPATRA VS	KUMBHARAPARA /339 /2025 () //
403	D-ABLAPL/25300/2025 ABLAPL/9877/2025	JITENDRA BEHERA @ RAJA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	BHARATPUR PS /451 /2025 () //
404	D-ABLAPL/25130/2025 ABLAPL/9878/2025	RATNAKAR SAHOO VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	KENDRAPARA SADAR /282 /2025 () //
405	D-ABLAPL/25303/2025 ABLAPL/9879/2025	MANJU DAS VS STATE OF ODISHA	SOUBHAGYA RANJAN JENA VS	LAXMISAGAR P.S. /417 /2025 () //
406	D-ABLAPL/24966/2025 ABLAPL/9880/2025	BULU MOHANTY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /232 /2025 () //
407	D-ABLAPL/24984/2025 ABLAPL/9881/2025	ANKIT BAHINIPATI VS STATE OF ODISHA	SUDHANSU PRASAD MAHAPATRA VS	KUMBHARAPARA /369 /2025 () //
408	D-ABLAPL/24673/2025 ABLAPL/9882/2025	SUSHANT @ SUSANTA KUMAR JENA VS	SUBRAT KUMAR DAS VS	MAHILA P.S.(BBSR) /142 /2025 ()

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409	D-ABLAPL/25001/2025 ABLAPL/9883/2025	STATE OF ODISHA SWATI @ SMRUTIRANJAN SAMAL VS	NABA KISHORE GURU VS	// RASOL /19 /2025 ()
410	D-ABLAPL/25204/2025 ABLAPL/9884/2025	STATE OF ODISHA MANAS RANJAN RATH VS	SIDHARTHA SANKAR RAY (2) VS	// //0 ()
411	D-ABLAPL/25179/2025 ABLAPL/9885/2025	STATE OF ODISHA SONU @ MAHESWAR NAYAK VS	AMULYA RATNA PANDA VS	// JAJPUR TOWN /354 /2025 ()
412	D-ABLAPL/24913/2025 ABLAPL/9886/2025	STATE OF ODISHA ANANDA PARIDA VS	ANUGRAHA NARAYAN SAMANTRAY VS	// KUJANGA /295 /2025 ()
413	D-ABLAPL/25352/2025 ABLAPL/9887/2025	STATE OF ODISHA RANJIT KUMAR NAYAK VS	BIDHUBHUSANA MOHAPATRA VS	// CHAULIAGANJA /278 /2025 ()
414	D-ABLAPL/25358/2025 ABLAPL/9888/2025	STATE OF ODISHA PRABHAT MALLICK VS	BIPIN KUMAR NAYAK VS	// PIPLI /34 /2025 ()
415	D-ABLAPL/25329/2025 ABLAPL/9889/2025	STATE OF ODISHA LAXMIDHAR BEHERA VS	BIPIN KUMAR NAYAK VS	// ASTARANGA /167 /2025 ()
416	D-ABLAPL/25356/2025 ABLAPL/9890/2025	STATE OF ODISHA SURENDRA NATH BEHERA VS	KABIRAJ PRADHAN VS	// TANGI (KHURDA) /375 /2025 ()
417	D-ABLAPL/25364/2025 ABLAPL/9891/2025	STATE OF ODISHA GURU CHARAN SETHY VS	DEEPAK KU SAHOO VS	// DERABIS /184 /2024 ()
418	D-ABLAPL/25372/2025 ABLAPL/9892/2025	STATE OF ODISHA SRIKSHETRANATH NANDA @ SRIKHETRANATH VS	KULDEEP MOHANTY VS	// JAGATPUR /512 /2023 ()
419	D-ABLAPL/25466/2025 ABLAPL/9893/2025	STATE OF ODISHA SK. ALABUDDIN @ BANGURU VS STATE OF ODISHA	KULDEEP MOHANTY VS	// Bamapada (Industrial Area) /187 /2025 () //

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420	D-ABLAPL/25334/2025 ABLAPL/9894/2025	ROMIYO RANJAN OJHA VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	CYBER CRIME AND ECO. OFFENCE, CU () //
421	D-ABLAPL/25359/2025 ABLAPL/9895/2025	RAMAKANTA MISHRA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /49 /2025 () //
422	D-ABLAPL/25231/2025 ABLAPL/9896/2025	MANORAMA SAHOO @ MANARAMA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	BALIANTA P.S. /219 /2025 () //
423	D-ABLAPL/25346/2025 ABLAPL/9897/2025	JAYANTA KUMAR SINGH DHARUA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	LACHHIPUR /88 /2025 () //
424	D-ABLAPL/25320/2025 ABLAPL/9898/2025	NIRANJAN BEHERA @ TUKUNA BEHERA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	CHANDRASEKHARPUR /469 /2025 () //
425	D-ABLAPL/25363/2025 ABLAPL/9899/2025	SUKADEB GOCHHAYAT VS STATE OF ODISHA	BISWARANJAN DALAI VS	JAGATSINGPUR /545 /2025 () //
426	D-ABLAPL/25361/2025 ABLAPL/9900/2025	BIRAKISHOR TANDI @ BIRA TANDI VS STATE OF ODISHA	UMAKANTA BARIK VS	KOMNA PS /116 /2025 () //
427	D-ABLAPL/25402/2025 ABLAPL/9901/2025	SWADHIN LENKA @ MANTU VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	SATYABADI /218 /2025 () //
428	D-ABLAPL/25350/2025 ABLAPL/9902/2025	SATYABRATA PRADHAN @ KANHA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	DELANGA /291 /2025 () //
429	D-ABLAPL/24277/2025 ABLAPL/9903/2025	DEBAKANTA SAGADIA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	MATHILI /49 /2017 () //
430	D-ABLAPL/25389/2025 ABLAPL/9904/2025	TRINATH KUMAR HANSDAH VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS	RARUAN /112 /2025 () //
431	D-ABLAPL/25105/2025	GANESH KUMAR DAS	DEEPAK KU SAHOO	DERABIS /133 /2025

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	ABLAPL/9905/2025	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/25413/2025 ABLAPL/9906/2025	KELU SWAIN @ KELU CHARAN SWAIN VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	SATYABADI /217 /2025 () //
433	D-ABLAPL/21980/2025 ABLAPL/9907/2025	SATYA ROUT @ SATYABAN ROUT VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /183 /2025 () //
434	D-ABLAPL/25451/2025 ABLAPL/9908/2025	ATAL BEHERA VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	DELANGA /80 /2025 () //
435	D-ABLAPL/25246/2025 ABLAPL/9909/2025	PRADEEP MIRDHA @ PRADIP MIRDHA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BOUDH /286 /2025 () //
436	D-ABLAPL/25480/2025 ABLAPL/9910/2025	TIKINA LENKA @ TIKEI VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	SATYABADI /218 /2025 () //
437	D-ABLAPL/25345/2025 ABLAPL/9911/2025	HARENDRA KUMAR MISHRA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	RAIGHAR /172 /2025 () //
438	D-ABLAPL/25560/2025 ABLAPL/9912/2025	ASHOK KUMAR SAHOO VS STATE OF ODISHA	TAPAN JYOTI PANI VS	LINGARAJ P.S. /316 /2024 () //